

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26th MARCH, 2025

No 85 A: The Officers named in Column No.2 are hereby transferred and/ posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Ms. Divya Mishra Chief Judicial Magistrate, Bokaro	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
2.	Mr. Manoranjan Kumar No.I C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
3.	Mr. Arjun Saw Chief Judicial Magistrate, Godda	a) Civil Judge (Senior Division) b) Khunti c) Khunti
4.	Mr. ShashiBhushan Sharma A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Latehar	a) Civil Judge (Senior Division) b) Godda c) Godda
5.	Ms. Meenakshi Mishra A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Deoghar	a) Civil Judge (Senior Division) b) Latehar c) Latehar
6.	Mr. Saurav Kumar Gautam Chief Judicial Magistrate, Giridih	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
7.	Mr. Binod Kumar C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Chaibasa	a) Civil Judge (Senior Division) b) Giridih c) Giridih
8.	Mr. Achhat Srivastava Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa
9.	Mr. Ravi Kumar Bhaskar Civil Judge (Sr.Div.)-cum-J.M., Bokaro	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
10.	Ms. Shikha Rani Tigga Civil Judge (Sr.Div.)-cum-J.M., Hazaribagh	a) Civil Judge (Senior Division) b) Madhupur c) Deoghar
11.	Mr. Ravi Narayan A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Madhupur (Deoghar)	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
12.	Ms. SamaRoshiniKullu Civil Judge (Sr.Div.)-cum-J.M., Deoghar	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
13.	Ms. Pooja . Civil Judge (Sr.Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Madhupur c) Deoghar
14.	Ms. Moumita Guin Civil Judge (Sr.Div.)-cum-J.M., Deoghar	a) Civil Judge (Senior Division) b) Gumla c) Gumla
15.	Ms. Swati Vijay Upadhyay Civil Judge (Sr.Div.)-cum-J.M., Latehar	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
16.	Ms. Kumari Jiv Chief Judicial Magistrate, Deoghar	a) Civil Judge (Senior Division) b) Latehar c) Latehar

17.	Md. Abdul Naseer Chief Judicial Magistrate, Latehar	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
18.	Mr. Vikram Anand Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Latehar c) Latehar
19.	Mr. Bhupesh Chandra Samad Civil Judge (Sr.Div.)-cum-J.M., Bokaro	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
20.	Mr. Rajendra Prasad Secretary DLSA, Jamshedpur	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
21.	Mr. Sindhu Nath Lamay Chief Judicial Magistrate, Hazaribagh	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj
22.	Mr. Manoranjan Kumar No.II , Chief Judicial Magistrate, Gumla	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
23.	Ms. Shweta Kumari No.II Civil Judge(Sr.Div.)-cum-Spl. Judge, Eco. Offences, Dhanbad	a) Civil Judge (Senior Division) b) Gumla c) Gumla
24.	Mr. Parth Sarthi Ghosh A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Gumla	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
25.	Ms. Avani Gautam A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Hazaribagh	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
26.	Mr. Rajiv Tripathi A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Dhanbad	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
27.	Ms. Nirmala Barla , Civil Judge (Sr. Div.)-cum-JM, Gumla	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
28.	Mr. Sharat Nishikant Kujur Civil Judge (Sr.Div.)-cum-J.M., Nagar Untari (Garhwa)	a) Civil Judge (Senior Division) b) Giridih c) Giridih
29.	Mr. Rakesh Raushan Secretary DLSA, Dhanbad	a) Civil Judge (Senior Division) b) Nagar Untari c) Garhwa
30.	Mr. Pradeep Kumar Secretary, DLSA, Godda	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
31.	Ms. Archana Mishra Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
32.	Mr. Rajesh Ranjan Kumar Civil Judge (Sr.Div.)-cum-J.M., Bermo at Tenughat (Bokaro)	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
33.	Mr. Digvijay Nath Shukla Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Bermo at Tenughat c) Bokaro
34.	Mr. Arpit Srivastava Secretary, DLSA, Daltonganj	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
35.	Mr. Kumar Saurabh Tripathi Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
36.	Ms. Kumari Nitika A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Giridih	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh

37.	Ms. Tanvee Deputy Secretary, SCMS Secretariat, J.H.C., Ranchi	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
38.	Mr. Ravi Shanker Pandey Civil Judge (Sr.Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
39.	Ms. Seema Kumari Minz Civil Judge (Sr.Div.)-cum-J.M., Giridih	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
40.	Mr. Sanjay Singh Yadav Civil Judge (Sr.Div.)-cum-J.M., Daltonganj	a) Civil Judge (Senior Division) b) Giridih c) Giridih
41.	Mrs. Ruchi Dayal Deputy Director (Law) SKIPA, Ranchi	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
42.	Ms. Veena Kumari Civil Judge (Sr.Div.)-cum-J.M., Garhwa	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
43.	Mr. Narendra Kumar Civil Judge (Sr. Div.)-cum-JM, Godda	a) Civil Judge (Senior Division) b) Garhwa c) Garhwa
44.	Ms. Lucy SosenTigga A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Bokaro	a) Civil Judge (Senior Division) b) Seraikella c) Seraikella
45.	Mr. Arun Kumar Dubey Civil Judge (Sr.Div.)-cum-J.M., Madhupur (Deoghar)	a) Civil Judge (Senior Division) b) Bokaro c) Bokaro
46.	Ms. Ritu Kujur Civil Judge (Sr.Div.)-cum-J.M., Daltonganj	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
47.	Mr. Rakesh Ranjan Deputy Registrar (Protocol), J.H.C., Ranchi	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
48.	Mr. Manish Kumar Singh C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Simdega	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
49.	Ms. Nitasha Barla Civil Judge (Sr.Div.)-cum-J.M., Dhanbad	a) Civil Judge (Senior Division) b) Simdega c) Simdega
50.	Mr. Alok Kumar Civil Judge (Sr.Div.)-cum-J.M., Jamshedpur	a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh
51.	Mr. Bishwanath Oraon Chief Judicial Magistrate, Jamtara	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
52.	Mr. Nitish Neilesh Sanga A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Ghatshila (Jamshedpur)	a) Civil Judge (Senior Division) b) Jamtara c) Jamtara
53.	Mr. Ashok Kumar No. IV Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Ghatshila c) Jamshedpur
54.	Mr. Ajay Kumar Guria Secretary DLSA, Pakur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
55.	Mr. Rajeev Kumar Singh Secretary, DLSA, Chaibasa	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
56.	Mr. Parmanand Upadhyay Civil Judge (Sr.Div.)-cum-J.M., Daltonganj	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad

57.	Mr. Manish Kumar Mishra Deputy Secretary, JHALSA, Ranchi	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
58.	Mr. Sanjit Kumar Chandra Civil Judge (Sr.Div.)-cum-J.M., Deoghar	a) Civil Judge (Senior Division) b) Pakur c) Pakur
59.	Ms. Archana Kumari Civil Judge (Sr.Div.)-cum-J.M., Lohardaga	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi
60.	Mr. Abhishek Kumar Deputy Registrar (Deputy Secretary), JHALSA, Ranchi	a) Civil Judge (Senior Division) b) Lohardaga c) Lohardaga
61.	Ms. Shilpa Murmu Chief Judicial Magistrate, Pakur	a) Civil Judge (Senior Division) b) Jamshedpur c) Jamshedpur
62.	Mr. Mayank Tushar Topno Secretary, DLSA, Deoghar	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad
63.	Mrs. Sonam Vishnoi Secretary DLSA, Giridih	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
64.	Mr. Alok Marandi Civil Judge (Sr.Div.)-cum-J.M., Deoghar	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj
65.	Mr. Rajesh Srivastava Civil Judge (Sr.Div.)-cum-J.M., Sahebganj	a) Civil Judge (Senior Division) b) Dumka c) Dumka
66.	Ms. Santoshini Murmu Civil Judge (Sr.Div.)-cum-J.M., Dhanbad	a) Civil Judge (Senior Division) b) Giridih c) Giridih
67.	Ms. Sangita . A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Garhwa	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar
68.	Mr. Raj Kumar Pandey Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Bermo at Tenughat c) Bokaro
69.	Ms. Kavitanjali Toppo C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Seraikella	a) Civil Judge (Senior Division) b) Giridih c) Giridih
70.	Mr. Shambhu Mahto Civil Judge (Sr.Div.)-cum-J.M., Ranchi	a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj
71.	Mr. Kamlesh Behra Secretary DLSA, Ranchi	a) Civil Judge (Senior Division) b) Nagar Untari c) Garhwa
72.	Mr. Ananda Singh C.J.M. Daltonganj	a) Civil Judge (Senior Division) b) Deoghar c) Deoghar

By Order of the Court/-
Sd/-Manoj Prasad
Registrar General

Memo. No. 1454 /Apptt. Dated Ranchi, the 26th March, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary

steps for uploading in the official website of this Court/ All the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi for information and communication to the Officer concerned with a direction to join his new assignment accordingly.

May Fraser
Registrar General 26/03/25